

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/4941/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Aizawl Bench.

Dated Guwahati, th6 June, 2024.

Sub:- **Casual leave.**

Ref:- Your letter dated 03.06.2024.

Sir,

With reference to the above, I am directed to inform you that Shri T.L. Guite, Registrar, Aizawl Bench has been granted **casual leave on 07.06.2024**, as prayed for. The Joint Registrar (J) of the Aizawl Bench will be in charge of Shri Guite's office in his absence.

Yours faithfully,

Sdf

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-125/2008(Pt.)/4942-4943/A, dated

6.06.2024

Copy to:

1. Shri T.L. Guite, Registrar, Aizawl Bench.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]